NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1339/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

Asset Reconstruction Company (India) Limited

V/.s

Precision Fasteners Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Shyam Kapadia Advocate

Suprija Majumdan Advocate

Suprija

Shakib Dhonjiwele Advocate

Tannum Zerriwale Advocate

Shruti Sandesiialu consel

Rejedne Jain i (b

Dua DSSOULATE AOR

ORDER

CP No.1339/ I&BP/NCLT/MB/MAH/2017

When the Petitioner Counsel has started arguing the matter, the Counsel namely, Ms. Shruti Sardesai, appearing on behalf of the Corporate Debtor sought time to argue the matter.

Accordingly, list this matter for hearing on 19.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)